

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No204  
CP(IB)/02(AHM)2023

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Gusaji Trading Private Limited  
V/s

.....Applicant

Saffron Therapeutics Private Limited

.....Respondent

**Order delivered on ..20/01/2023**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Tirth Nayak, Adv.  
For the Respondent :

**ORDER**

Learned Counsel for respondent accepts notice and undertakes to file reply within two weeks. Rejoinder, if any, one week thereafter.

List on 17.02.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**